

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 459/GT/2025**

Subject : Petition for truing up of 2019-24 tariff of Ramagundam STPS Stage-I&II (2100 MW).

**Petition No. 171/GT/2025**

Subject : Petition for approval of 2024-29 tariff of Ramagundam STPS Stage-I&II (2100 MW).

Petitioner : NTPC Limited

Respondents : APEPDCL and others.

Date of Hearing : **27.8.2026**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member  
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Venkatesh, Advocate, NTPC  
Shri Nikunj Bhatnagar, Advocate, NTPC  
Shri. Ashutosh Shrivastava, Advocate, NTPC  
Ms. Surbhi Kapoor, Advocate, NTPC  
Shri Raees Sohail, Advocate, NTPC  
Ms. Anusha Nagarajan, Advocate, TNPDC  
Ms. Aakanksha Bhola, Advocate, TNPDC

**Record of Proceedings**

The matters were called out for hearing through virtual mode.

2. During the hearing, the learned counsel for the Petitioner submitted that these matters were earlier reserved for order on 28.10.2025. However, pursuant to the Commission's order dated 24.3.2026 in Petition No. 291/GT/2014, passed in the batch of remand matters, the Petitioner has filed the revised tariff forms and requested that the same may be taken on record.

3. The Commission, after hearing the counsel, directed the Petitioner to submit the following additional information, if not filed earlier, after serving a copy on the Respondents, on or before **21.9.2026**:

**Petition No. 459/GT/2025**

- a) *Revised tariff forms in accordance with the Commission's order dated 26.3.2026 in Petition No. 292/GT/2014 (passed in remand batch matters from APTEL);*
- b) *Detailed working of tariff for the period 2014-19, giving effect to the Commission's order dated 26.3.2026 in Petition No. 292/GT/2014 (passed in remand batch matters from APTEL);*



- c) Auditor certified revised Form-S (Liability Flow Statement) indicating the revised position of admitted liabilities and other liabilities.
- d) Editable soft copy of all of the above.

**Petition No. 171/GT/2025**

- a) Revised tariff forms in accordance with the Commission's order dated 26.3.2026 in Petition No. 292/GT/2014 (passed in remand batch matters from APTEL).
4. The Respondents are permitted to file their respective replies, on or before **5.10.2026**, after serving a copy on the Petitioner, who may file its rejoinder, if any, on or before **15.10.2026**.
5. The Petitions shall be listed for hearing on **27.10.2026**.

**By order of the Commission**

**Sd/-  
(T. D. Pant)  
Joint Chief (Law)**

